

NOTICE

This is to bring to your kind notice that a list of Cr.M.P. Case files which stood “Dismissed for Default” and are lying in the Section in want of the D.F.D. memo to be received by the learned Advocate(s) appearing in these cases is enclosed herewith.

The learned Advocate(s) appearing on behalf of petitioner(s) are requested to receive the Memo of D.F.D. of concerned case (as per list) from the Cr.M.P. Section within a fortnight from the date of publication of this notice, failing which the files will be placed before the learned Registrar General for formal orders.

List of D.F.D. cases of Cr.M.P. [as on 22.12.2025] are as following :

Sl.No.	Cr.M.P. Case no.	Year	Date of Peremptory Order	DFD Date	Name of Ld. Counsel(s)
1.	832	2021	13.11.2025	12.12.2025	Ms. Chandana Kumari
2.	845	2023	18.11.2025	10.12.2025	Mr. Arvind Kr. Choudhary
3.	37	2023	13.11.2025	12.12.2025	Mr. Md.Razaullah Ansari
4.	1608	2022	13.11.2025	12.12.2025	Mr.Binit Chandra
5.	93	2018	13.11.2025	12.12.2025	Mr.Sunil Kr.Agarwal
6.	3076	2018	03.11.2025	02.12.2025	Mr. Ganesh Pathak
7.	4041	2019	12.11.2025	11.12.2025	Mr. Vijay Kr. Sharma
8.	4063	2022	03.11.2025	02.12.2025	Mr. Bhaskar Trivedi
9.	2022	2025	14.10.2025	10.12.2025	Mr. Abhijeet Kr. Singh
10.	2077	2024	31.10.2025	29.11.2025	Mr. Abhay Kr. Sinha
11.	1125	2023	18.11.2025	10.12.2025	Mr. Nilesh Kumar
12.	3300	2018	11.11.2025	10.12.2025	Mr. Rajesh Kumar
13.	676	2025	14.11.2025	15.12.2025	Mr. Abhay Kr. Chaturvedy
14.	647	2023	30.10.2025	28.11.2025	Mr. Om Prakash
15.	3274	2023	01.05.2024	27.06.2024	Mr. Nilesh Kumar
16.	2272	2018	24.11.2025	09.12.2025	Mr. Rajesh Kumar